

Central Administrative Tribunal
Principal Bench

C.P. No. 202 of 2000
in
O.A. No. 940 of 1994

New Delhi, dated this the 21st August, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Trilochan Singh,
S/o Shri Santokh Singh,
R/o House No. 789 A/7,
Govindpuri, Kalkaji,
New Delhi. .. Petitioner

(By Advocate: Shri R.K. Shukla)

Versus

Shri R.K. Tiwari,
Commissioner I,
Customs & Central Excise (Northern U.P.),
Commissionerate,
Mangal Pandey Nagar,
Opp. University,
Meerut. .. Respondent

(By Advocate: Shri H.K. Gangwani)

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Shukla prays for permission to withdraw the C.P. with liberty to file fresh O.A. if any grievance still survives. Giving liberty as prayed for as aforesaid the C.P. is dropped.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

Karthik